

[Translation]

Admission in Delhi University Colleges

4022. SHRI RAMLAL RAHI: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that instead of giving admissions to meritorious students many colleges of Delhi University are admitting students having less percentage from the back-door in the name of sports;

(b) if so, the action being taken by Government in this regard and whether Government propose to take any action to ensure admissions to meritorious students; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c). The University of Delhi has issued certain guidelines with regard to admissions in Colleges this year. The guidelines inter-alia provide that admissions should be made on merit on the basis of marks obtained in the qualifying examination. The guidelines also provide that not more 5% of seats, separately both in Honours and pass Courses, except in Engineering and other courses where there is an admission test or where there are centralised admissions, should be filled on the basis of sports and co-curricular distinctions. According to the information furnished by the University, the Colleges are following these guidelines.

Admissions against the sports quota are finalised by each College on the recommendations of a Sports Admission Committee constituted for the purpose by the re-

spective Colleges in accordance with the criteria and procedure laid down in the guidelines. The University has informed that it has not received any specific complaints about wrong admissions being made in Colleges on the basis of sports.

[English]

Western Ghat Project in Kerala

4023. SHRI KODIKUNNIL SURESH: Will the PRIME MINISTER be pleased to state:

(a) the details of works undertaken in Kerala under the Western Ghat Development Project;

(b) the funds allocated and spent during last two years in this regard; and

(c) the aim of the Western Ghat development projects in Kerala;

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) Soil Conservation. Minor Irrigation, Dairy Development including pasture Development, Fisheries Development, Forestry Schemes including afforestation in Watersheds and other Agricultural Programmes including Sericulture, Water Supply and Foot Bridges are the important Programmes undertaken under Western Ghats Development programme in Kerala.

(b) Allocation and Expenditure for the Western Ghats Development Programme in Kerala in 1988-89 and 1989-90 are given below:

Year	Outlay	(Rs. in Lakhs) Expenditure
1988-89	430.00	385.58
1989-90	567.95	544.80

(c) The aim of the Western Ghat Development Projects in Kerala is eco-development and eco-preservation of the Western Ghats Region of the State.

Higher Studies in USSR

4024. SHRI RAM SAJIWAN:
SHRI LOKANATH CH-
UDHARY:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have any knowledge or control over agencies/institutions sending students abroad for higher studies;

(b) the institutions functioning in Delhi for sending students to Moscow for higher studies; and

(c) the measures proposed to be taken by Government to ensure that the students are not duped by such institutions?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c). According to the information available with this Department, the Indo-Soviet Medical Education, Care and Research Foundation had established a joint venture with International Relations Servicing Centre on behalf of USSR State Committee for Public Education for selecting Indian students for higher studies in various disciplines in USSR. The Foundation has recently approached Ministry of External Affairs for recognition. Government is keeping a watch on the activities of this Foundation to see that there is no violation of Indian laws. In cases where it comes to notice of Government that students are being cheated or misguided by any educational institution cautionary public notices are issued and

appropriate penal action also taken under relevant laws.

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National Parks/Sanctuaries*

Assistance for Development of Wildlife Sanctuaries

4025. SHRI SHRIKANTA DATTA NARASIMHARAJA WADIYAR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Central assistance is being provided for the development of wildlife sanctuaries in the country;

(b) if so, the amount of Central assistance sanctioned in last three years for the development of wildlife sanctuaries in Karnataka?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANIROUTRAY): (a) Yes, Sir.

(b) The amount of Central assistance sanctioned in the last 3 years for the development of wildlife sanctuaries in Karnataka state under the Centrally Sponsored Scheme "Assistance for development of Sanctuaries" is as follows:

Year	Amount Sanctioned (Rs. in lakhs)
1. 1987-88	21.30
2. 1988-89	39.16
3. 1989-90	37.57
Total	98.03

Fossil Affairs in Punjab University

4026. SHRI BHOGENDRA JHA: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware